

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : EP/3/(CHE)/2024
PETITION NUMBER : CP/116(CHE)/2022
NAME OF THE PETITIONER : R Prabhu
NAME OF THE RESPONDENT(S) : Palar Paper Mills Ltd & 7 Ors
UNDER SECTION : Sec 424 of CA, 2013

ORDER

Ld. Counsel Mr. B. Sarath Babu for the Petitioner. Ld. Counsel Mr. Imayavaramban for R6 to R8.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the matter for hearing on **10.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk